

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 101 OF 2002

SUKHDEV Appellant (s)

VERSUS

STATE OF PUNJAB Respondent(s)

(With office report)

Date: 15/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P.P. NAOLEKAR  
(VACATION BENCH)

For Appellant(s) Ms. K. Sarada Devi,Adv.

For Respondent(s) Mr. Kuldip Singh,Adv.  
Mr. R.K. Pandey,Adv.  
Mr. Sanjay Katyal,Adv.  
Mr. T.P. Mishra,Adv.

UPON hearing counsel the Court made the following  
ORDER

Arguments heard.

Judgment reserved.

(Neena Verma)  
Court Master

Court Master

(Vijay Aggarwal)